

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 12th day of July, 2021

**MISC. WITHDRAWAL APPLICATION NO. 330/01191/2021
IN
ORIGINAL APPLICATION NO. 330/1934/2010**

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)**

1. Ram Narain Sharma S/o Ram Chandra Sharma employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 103/T-3, P. N. No. 105936 (Applicant No. 153 in OA).
2. P.K. Pandey son of Shashi Bhushan Pandey employed as Examiner (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 184/QC. P. N No. 939/100979/T-3 (Applicant No. 74 in OA).
3. Dayanand Kushwaha son of Late Kanhaiya Lal Kushwaha employed as Examiner (Highly skilled) in Ordnance Equipment Factory, Kanpur Under T. No. 176/QC P.N. No.943/105902/T-3 (Applicant No. 80 in OA).
4. Anil Kumar Singh son of Late Chandra Prakash employed as Tailor (Highly skilled) in Ordnance Equipment Factory, Kanpur under T. No. 219/T-3, P. N. No. 105925/T-3 (Applicant No. 91 in OA).
5. Jai Prakash Singh son of Shri Sidha Gopal Singh employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 131/105192/T-3 (Applicant No. 106 in OA).
6. Arendra Kumar son of Late Ram Singh employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 220/T-3, P. N No. 105939 (Applicant No.107 in OA).
7. Om Shankar son of Late Kashi Prasad employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 196/T-3, P.N No. 1218/105194/T-1 (Applicant No. 108 in OA).
8. Munesh Singh son of Late Babu Singh Chauhan employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 28/T-3, P.N. No. 01/105189/ODC (Applicant No. 111 in OA).
9. Vijai Kumar son of Shri Maikoo Lal employed as Examiner (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 187/QC. P.N No. 940/105198/T-3 (Applicant No. 126 in OA).
10. R.B. Singh son of Shri Raj Bahadur Singh employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 98/T-3, P. N. No. 2512/10580/T-2, (Applicant No.129 in OA).

11. Nagendra Sahu son of Late Shankar Lal Sahu employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 126/T-3, P.N. No. 126/105200/T-3 (Applicant No. 132 in OA).
12. Shailendra Kumar Mishra son of Late Shivkant Mishra employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 93/T-3, P.N No. 103794/T-3 (Applicant No. 133 in OA).
13. Dilip Chandra Awasthi son of Late Radhey Shyam Awasthi employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 94/T-3, P. N. No. 10525/T-3. (Applicant No. 134 in OA).
14. Sanjeev Kumar Gupta son of Late R.B. Gupta, employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur, under T. No. 144/T-3, P.N. No. 105202/T-3 (Applicant No. 135 in OA).
15. Bal Jee Nigam son of Shri Ramesh Chandra Nigam employed as Examiner (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 63/QC, P.N. No. 944/105896/T-3 (Applicant No. 138 in OA).
16. V.K. Gupta son of Laxmi Narain Gupta employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 18/T-3, PN. No. 141/105226/T-3. (Applicant No. 151 in OA).
17. Siddha Narain Mishra son of Late Ram Gopal Mishra, employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 92/T-3, P.N. No. 105939/T-3 (Applicant No. 156 in OA).
18. Shiv Kumar son of Late Durga Prasad employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur, under t. No. 121/T-3, P.N No. 105204/T-3 (Applicant No. 158 in OA).
19. Ajai Chandra Dixit son of Late Prahlad Dixit employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 122/T-3, P.N. No. 105205/T-3. (Applicant No. 159 in OA).
20. J.K. Gupta son of Shri Keshav Prasad Gupta employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 1218/T-3, P.N. No. 105194/T-3 (Applicant No. 161 in OA).
21. Ram Kumar son of Late Sukh Lal employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 100/T-3, P.N. No. 105931/T-3 (Applicant No. 162 in OA).
22. Sanjai Kumar Bajpai son of Jagdish Chandra Bajpai employed as Tailor (Highly Skilled) in Ordnance Equipment Factory, Kanpur under T. No. 1989/T-2, P.N No. 105909/T-2 (Applicant No. 95 in OA).

.....Applicants

By Advocate: Shri Satosh Kumar Shukla)

VERSUS

1. The Union of India, through the Secretary, Ministry of Defence, Deptt. Of Defence Production & Supply, New Delhi- 11.
2. The Secretary, Ordnance Factory Board, Ministry of Defence, Govt of India, 10-A, S.K. Bose Road, Kolkata-1.
3. The General Manager, Ordnance Equipment Factory, Ministry of Defence, Govt of India, Kanpur.

.....Respondents

Advocate for the Respondents : Shri N P Shukla

O R D E R

(Delivered by Hon'ble Mrs. Justice Vijay Lakshmi, Member-J)

We have joined this Division Bench online through Video Conferencing.

2. Sri S.K. Shukla, learned counsel for applicants and Sri Dharmendra Tiwari holding brief of Shri N.P Shukla, learned counsel for respondents, both are present in Court.
3. Misc. Withdrawal Application has been filed by 22 applicants in the OA seeking permission to withdraw their claim.
4. Heard learned counsel for the parties and perused the records.
5. Learned counsel for the respondents has no objection against the Withdrawal Application.
6. Withdrawal Application is allowed. Applicant is permitted to withdraw their claim. No order as to costs.
7. Hon'ble Mr. Tarun Shridhar, Member (Administrative) has consented to this order through video conferencing.

(TARUN SHRIDHAR)
MEMBER-A

(JUSTICE VIJAY LAKSHMI)
MEMBER-J

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